

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Criminal Appeal No.967 of 2015

JAGBIR SINGH

Appellant(s)

VERSUS

STATE (NCT OF DELHI)

Respondent(s)

(IA No. 16691/2015 - PERMISSION TO FILE ANNEXURES)

Date : 31-07-2019 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

HON'BLE MR. JUSTICE K.M. JOSEPH

For Appellant(s)

Mr. D.B. Goswami, Adv.  
Mr. S. Gaurav Sasan, Adv.  
Dr. Sushil Balwada, AOR

For Respondent(s)

Mr. K.M. Natraj, ASG  
Mr. S.S. Ray, Adv.  
Mr. T.A. Khan, Adv.  
Mr. B. V. Balaram Das, AORUPON hearing the counsel the Court made the following  
O R D E RLearned counsel for the appellant has concluded his  
submissions.List the matter tomorrow i.e.1-08-2019 as *part-heard*  
for submission(s) of learned counsel for the respondent.(POOJA ARORA)  
COURT MASTER(ANITA RANI AHUJA)  
COURT MASTER